

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C. PRASANNA VENKATESH
&
Associates

ALTEK LAMMERTZ
(R-14)

S. R.

H. Siddarth
for C.D. Muthelkar
(Delli)

Counsel for
Petitioners

LA

ORDER

Counsel representing both the parties are present and submitted that the parties are trying to settle this matter as well as in the connected matter, TCP/14/2016. They prayed time for making submissions in regarding to the final outcome of the settlement talks. Time extended at their request. Put up on 09.11.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc